COURT'S INJUNCTION AGAINST OFFICE-BEARER OF A UNION

## \*545. SHRI JAG AT NARAIN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether a Jodhpur Cour; issued any injunction against any officebearer of the Uttariya Railway Maz-door Union, Delhi, during 1962—64 and 1964-65;
- (b) whether the Northern Railway complied with the orders of the Court; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHII RAM SUBHAG SINGH): (a) Yes, on 27th February, 1963. and 26th May, 1964.

(b) and (c) Yes, so far as the injunction dated 26th May, 1964 was concerned. No action, however, was taken by the Railway on the reported injunction dated 27th February, 1963 because in spite of the Railway's reference to the union who had given the report about this injunction, a certified copy of the injunctioi was not produced by the Union.

## RAILWAY ACCIDENTS

- \*548. SHRI ARJUN ARORA: Will the Minister of RAILWAYS be pleased to state:
- (a) the number of railway accidents during the first six months of 1964; and
  - (b) the causes thereof?

THE DEPUTY MINISTER IM THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) During the period January, 1964 to June, 1964, then; were 761 train accidents in the categories of Collisions, Derailments, Trains running into road traffic at level crossings and Fires in trains.

(b) A statement giving the causes of these accidents is laid on the Table of the House.

## STATEMENT

Cause	No. of .indents
Failure of Rajiway staff .	351
2. Failure of other than Ra luav	
sraff	94
3- Fa'iure ofec,uipment—	
(1) Mechanic; 1	72
('i) Track . •	38
(in; Electrical	5
4. Sabotage or tamper.ng whta	
track	4
5. Ace dental	70
TOTAL	634

NOTE.—In 40 cases, the causes of the accidents could not be established and in 87 cases, which are under investigation, the causes have not yet been finalised.

## RETRENCHMENT IN IRON ORE MINES AT RAJHARA

- \*550. SHRI P. K. KUMARAN: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether there is any proposal for retrenching workers in the Bhilai Steel Plant's iron ore mines at Rajhara;
- (b) if so, how many have been retrenched so far, and how many more are likely to be retrenched; and
- (c) whether alternative employment and retrenchment compensation have been made available to the workers?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) Yes, Sir.

- (b) The number of workers retrenched so far is 468. A further 100 may be retrenched but further retrenchment has been suspended as the matter has been referred to arbitration whose outcome is awaited.
  - (c) Yes, Sir.